

(a) whether the Union Government have decided to make certain arrangements for the vocational training of Tibetan refugees; and

(b) if so, the details thereof?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) Yes, Sir.

(b). About 100 Tibetan refugees have been selected and sent to vocational training institutions maintained by the Small Scale Industries Department of the Ministry of Commerce and Industry. Arrangements have also been made for teaching them Hindi, Elementary Arithmetic, Geography and History at the training centres.

Public Undertakings

***905. Shri Morarka:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have considered the recommendation of the Estimates Committee in their 20th and 60th Reports that for all public undertakings a performance and programme statement for the budget year together with the previous year's statement should be made available to Parliament at the time of the annual budget; and

(b) if so, what decision has been taken in the matter?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The matter is under consideration.

Tetracycline Group of Antibiotics

***906. Shri Parulekar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is fact that a licence for production of Tetracycline group of antibiotics has been granted to Atul Products and Pfizer;

(b) whether it is a fact that a project for the manufacture of Tetracyclines with its own strains and processes to meet the entire requirements of the country was submitted by

Hindustan Antibiotics, Pimpri, to Government in 1959; and

(c) if so, what are the reasons for rejecting the proposal of Hindustan Antibiotics for the production of these antibiotics and granting a licence to Atul Products and Pfizer for their production?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). Licences have been granted to M/s. Lederle Laboratories Ltd. and to M/s. Dumex Private Ltd. M/s. Hindustan Antibiotics have also been licensed for the manufacture of tetracyclines. They have developed their own strains and processes.

Small Scale Industries

***907.** { Shri V. Eacharan:
Kumari M. Vedakumari:
Shri Balmiki:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Committee set up under the Chairmanship of Mr. E. P. Moon by the Small Scale Industries Board with a view to examine the question of industrialisation of rural and industrially backward areas in the country through small scale and medium scale industries has submitted their report;

(b) what are the standards fixed for determining the backwardness and, what will be the extent of area as a base; and

(c) what are the measures and policies to attract investors by giving incentives and inducements to these backward areas?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). The Committee has only commenced its work. The standards for determining backwardness of an area and the incentives to be offered for attraction of industries to such areas are points on which the Committee is expected to make recommendations.